

(4)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYA SHANKAR	ADV for Applicant	R. Vidhya Shankar
2.	D. Kousalya.	for Mr. Adrian D. Kozar.	D. Kousalya 03/8/2017
3.	D. PRABHU MUKUNTHA ANKUNNA	R1	D. Prabu

ORDER

Counsel for applicant in CA 64/2017 present. Counsel for R1 and counsel for R2 to R26 present and stated that they have filed counter and furnished copy of the same to the other side. They prayed time for submitting arguments. Time extended at request of the respondents for submitting arguments in the said CA. Put up on 21.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)